

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 216 of 2012 &
IA No. 354 of 2012

Dated : 19th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. Alok Ferro Alloys Ltd. Appellant (s)

Versus

Chhattisgarh State Electricity Regulatory Commission
& Anr. ...Respondent (s)

Counsel for the Appellant(s): Mr. Raunak Jain

Counsel for the Respondent(s): Mr. C.K. Rai for R.1
Ms. Suparna Srivastava for R.2

ORDER

The learned counsel for the Appellant seeks some time to prepare the synopsis and short notes.

Post the matter on **20.03.2013** for hearing.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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